

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins.) No. 219 of 2019

IN THE MATTER OF:

**Committee of Creditors of Amtek Auto Ltd.
through Corporation Bank**

...Appellant

Versus

Dinkar T. Venkatasubramanian & Ors.

...Respondents

Present:

For Appellant :

**Mr. Abhinav Vasisht, Senior Advocate with
Ms. Misha, Mr. Siddhant Kant and Ms. Charu Bansal,
Advocates**

For Respondents:

**Mr. Sumant Batra, Ms. Kiran Sharma and
Ms. Niharika Sharma, Advocates for 'Resolution
Professional'**

**Mr. K. Datta and Ms. Prachi Johri, Advocates for
'Liberty House Group'**

**Mr. Sumesh Dhawasn and Ms. Vatsala Kak,
Advocates for Shareholders/Members**

**Mr. Gopal Subramaniam, Senior Advocate
Mr. Rajiv Nayar, Senior Advocate with
Mr. Naman Singh Bagga, Mr. Rahul Rai, Mr. Pavan
Bhushan, Ms. Manjira Dasgupta, Advocates for
Intervenor (Nippon Steel)**

O R D E R

22.04.2019 Interlocutory Application Nos. 1319 of 2019, 1376 of 2019 and 1352 of 2019 are allowed. Intervenor may assist the Appellate Tribunal on the question of law.

List this appeal 'for Admission' on **3rd May, 2019** at 12.00 Noon on the top of the list. The appeal may be disposed of on the next date.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/ns/gc